

COMMISSIONS OF INQUIRY  
(AMENDMENT BILL)

EXTENSION OF TIME FOR PRE-  
SENTATION OF REPORT OF  
JOINT COMMITTEE

SHRI DATTATRAYA KUNTE  
(Kolaba) : Sir, I beg to move :

"That this House do extend the time appointed for the presentation of the Report of the Joint Committee on the Bill to amend the Commissions of Inquiry Act, 1952, up to the first day of the next session."

MR. SPEAKER : The question is :

"That this House do extend the time appointed for the presentation of the Report of the Joint Committee on the Bill to amend the Commissions of Inquiry Act, 1952, up to the first day of the next session."

*The Motion was adopted*

COMPTROLLER AND AUDITOR  
GENERAL'S (DUTIES, POWERS  
AND CONDITIONS OF  
SERVICE) BILL

EXTENSION OF TIME FOR PRE-  
SENTATION OF REPORT OF  
JOINT COMMITTEE

SHRI S. S. KOTHARI (Mandsaur) :  
Sir, I beg to move :

"That this House do further extend the time appointed for the presentation of the Report of the Joint Committee on the Bill to determine the conditions of service of the Comptroller and Auditor-General of India and to prescribe his duties and powers and for matters connected therewith or incidental thereto up to the first day of the second week of the next session"

MR. SPEAKER : The question is :

"That this House do further extend the time appointed for the presentation of the Report of the Joint Committee on the Bill to determine the conditions of service of the Comptroller and Auditor-General of India and to prescribe his duties and powers and for matters connected therewith or incidental thereto up to the first day of the second week of the next session."

*The Motion was adopted*

CENTRAL EXCISES BILL

EXTENSION OF TIME FOR PRE-  
SENTATION OF REPORT OF  
SELECT COMMITTEE

SHRI MOHSIN (Dharwar South) :  
Sir, I beg to move :

"That this House do further extend the time for the presentation of the Report of the Select Committee on the Bill to consolidate and amend the law relating to Central duties of excise up to the first day of the second week of the Budget Session (1971)."

MR. SPEAKER : The question is :

"That this House do further extend the time..."

SHRI S. M. BANERJEE (Kanpur) :  
Sir, the Budget Session is a long time off. Let him explain why time should be extended up to the Budget Session. Do I take it that there is not going to be any session before the Budget Session ?

MR. SPEAKER : The question is :

"That this House do further extend the time for the presentation of the Report of the Select Committee on the Bill to consolidate and amend